

Indians deported from Saudi Arabia and UAE

2675. SHRI SATISH AGARWAL
Will the Minister of EXTERNAL
AFFAIRS be pleased to state :

(a) the number of Indians who have been deported from Saudi Arabia and United Arab Emirates; and

(b) also the number of persons who had been refused visa during the year 1980-81 and the reasons thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) No case of deportation of Indian nationals has been reported from Saudi Arabia and United Arab Emirates during the last three years. It may be mentioned that it is not obligatory for the foreign governments to inform the Government of India about the deportation of our nationals from their countries.

(b) The grant of visas, or refusal to do so, is a matter that lies entirely within the sovereign jurisdiction of the country concerned. The Governments of these countries are under no obligation to intimate to us the names of persons who have been refused visas by them or the reasons for such refusal. The information asked for is therefore not available with the Government of India.

Bridges washed away in Rajasthan

2676. SHRI VIRDHI CHANDER JAIN : Will the Minister of RAILWAYS be pleased to state :

(a) how many Railway bridges washed away in Rajasthan in recent floods; and

(b) whether the reasons for such a collapse of bridges have been investigated and whether faulty construction is responsible for the collapse in some cases ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) During the recent floods in Rajasthan area a total of 12 bridges have been washed away/damaged.

(b) The wash away/damage of bridges was due to unprecedented rainfall in the area and not due to weakness/faulty construction.

Techno-Economic Survey to run trains on Kakurgachi Chord on Eastern Railway

2677. SHRI SUNIL MAITRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the promised techno-economic survey of the proposal to run passenger trains on the double track electrified railway line on Kakurgachi chord in the Eastern Railway have been completed;

(b) if so, what are the findings ; and

(c) if not, what are the reasons for such inordinate delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes.

(b) Survey Report has not yet been received.

(c) Survey Report is under finalisation.

Electrification of Olavakkode-Trivandrum Section

2678. SHRI SKARIAH THOMAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government of Kerala has submitted a proposal to

the Centre regarding electrification of Olavakkode-Trivandrum section and Shoranur-Mangalapuram section in Kerala ; and

(b) if so, the decision of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS. (SHRI MALLIKARJUN) (a) Yes. The Government of Kerala had proposed Electrification of Olavakkode-Trivandrum and Shoranur-Mangalore sections.

(b) As the traffic densities on these sections are relatively low, it has been decided to postpone electrification of these routes till traffic on these routes grow & other high traffic densities trunk routes on Indian Railways have been electrified.

Derailment of 104 Jhorsugudu-Puri Express on 31-7-1981

2679. SHRI A.C. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the 104 Jhorsugudu-Puri Express had been derailed on the 31st July, 1981 between Borang and Balikuda near Cuttack ;

(b) if so, the reasons thereof ; and

(c) the steps Government propose to take to prevent such derailments ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) (a) Yes. On 31-7-81 while 144-A Jharsugudu-Puri Express was on run between Gopalpur-Balikuda and Barang stations, it derailed.

(b) The cause is under investigation.

(c) To counter-act human failures, Safety Organisations on the railways are carrying out an intensive campaign to create greater safety consciousness amongst the staff connected with running of trains and to ensure that the staff do not violate rules or indulge in short-cut methods that may lead to accidents. Rolling stock which requires greater attention is being segregated from the rest so that concerted attention could be paid to it at frequent intervals. Greater care is being paid for proper maintenance of track.

Instructions have been given to carry out patrolling by gangmen in consultation with State Governments on sections which are vulnerable or in respect of which definite pointers to sabotage are available.

Instructions have also been issued that approaches to all major girder bridges should be more intensively inspected.

A special safety team has been constituted in the Railway Board to carry out field checks. The trend of accidents is being constantly reviewed by the Railway Board and remedial measures are being taken.

General Managers have programmed to make a special safety inspection of all the trunk routes by November, 1981.

Setting up of separate Secondary Education Board for Delhi

2680. SHRI K. P. SINGH DEO :
SHRI BALASAHEB
VIKHE PATIL :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there is any proposal to set up a separate Secondary Education Board for Delhi;